## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/31/2016

NAME OF THE PETITIONER(S)

: P.K.Sudheer and 5 others

NAME OF THE RESPONDENT(S)

: Sreekrishnapuram Hospitals Private Ltd and 11 others

**UNDER SECTION** 

: 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

S.No. NAME (IN CAPITAL) SIGNATURE

**DESIGNATION** 

REPRESENTATION BY WHOM

2. ROHAW RAJASEKARAW

fo. S.R. RAGHUNATHAN Counsel for R1-R3 Row. R

HARE SHANKAR MANT SANDEEP KUMAR.

course for applicant philipson

JIM

## **ORDER**

Shri Sandeep Kumar, counsel for petitioners present. Shri Rohan Rajasekaran, counsel for R1 to R3 present. Counsel for R4 & R6 absent. No representation. Counsel for petitioner sought time for serving notice to R13, proposed to be impleaded. Counsel for R1 to R3 undertakes to furnish the correct address of R13 to the other side as R13 is the daughter of R2. Counsel for petitioner is directed to serve notice to R13 and file proof of service by way of an affidavit by the next date of hearing. Put up on <u>01.02.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)